

(b) if so, how many such persons are served the order for recovery, the reasons therefor and Government's reaction to the State Government's requests in this regard;

(c) whether the Kerala Assembly has urged the Centre through a non-official resolution to treat the Punnappa-Vayalar Struggle and Mopiah Rebellion as part of freedom struggle for the purpose of sanction of freedom fighters pension; and

(d) if so, the details and Government's reaction thereto?

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL):**

(a) Yes, Sir.

(b) In 70 cases pension has been cancelled and applicants requested to pay back the amount wrongly drawn.

The State Government have requested for waiving the recovery of wrongly drawn pension. The whole question of recovery of wrongly drawn pension is under consideration.

(c) Yes, Sir. The Resolution has been received on the 17th August 1978 through Kerala Government.

(d) The Resolution has requested for grant of pension to those who participated in the 'Malabar Rebellion', Punnappa-Vayalar and Kavumbai struggles.

The question of recognition of these incidents as part of the freedom struggle has been carefully considered and it has been decided that none of these incidents qualify for being treated as part of the national freedom struggle.

#### Setting up of Lok Vastra Units

**5001. SHRI CHHITU BHAI GAMIT:** Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that Government have decided to set up 'Lok

Vastra' (Janata cloth) units in the country;

(b) if so, the names of the States which have expressed their interest in this regard; and

(c) the details of the working of this scheme and the amount of assistance given by Central Government therefor?

**THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRIMATI ABHA MAITI):** (a) The Government has agreed, in principle, to the setting up of 20 Lokvastra Units initially through the agency of Khadi and Village Industries Commission.

(b) Eight States and two Union Territories have shown interest in the scheme. These are States of Karnataka, Tamil Nadu, Andhra Pradesh, Madhya Pradesh, Assam, Orissa, Jammu & Kashmir and Haryana and Union Territories of Tripura and Delhi.

(c) The Khadi and Village Industries Commission is examining the operational aspects of the Lokvastra Scheme. The Government will provide assistance in the shape of interest subsidy on loans raised by the Lokvastra Units from the Banking Institutions.

#### Closure of Rubber Factories in Haryana

**5002. SHRI RAGHBIR SINGH VIRK:**

**SHRI MUKHTIAR SINGH MALIK:**

**SHRI SHYAM SUNDER GUPTA:**

**SHRI G. M. BANATWALLA:**

Will the Minister of INDUSTRY be pleased to state:

(a) whether Government are aware that thousands of Rubber Factories in Haryana have been facing acute shortage of raw material and they are

likely to shut down as a result thereof; and

(b) if so, whether Government propose to meet their demand to avoid closure of these factories?

**THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRIMATI ABHA MAITI):** (a) Yes. The Government is aware that the small scale units are facing problems due to non-availability of natural raw rubber. According to census data of small scale industries, the number of rubber based units in Haryana is about one hundred only.

(b) The Government is already seized of the matter and is considering steps to resolve the problems.

**M/s. Siemens Contract with B.H.E.L.**

**5003. SHRI RAMDEO SINGH:** Will the Minister of INDUSTRY be pleased to state:

(a) Since when M/s. Siemens contracts with BHEL was more or less finalised and the broad outlines of the arrangements arrived at during 1976 and thereafter;

(b) the technological capacity of M/s. BHEL three years ago and the programme of upgrading technology in the coming five years;

(c) whether it is a fact that there is a proposal to raise annual turnover of BHEL to 1200 crores by 1983-84; and

(d) the extent to what M/s. Siemens will get the share in profit etc., what is the present percentage BHEL is giving to them for technological agreements?

**THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRIMATI ABHA MAITI):** (a) BHEL entered into three agreements with Siemens during 1974 and 1975 and one agreement with KWU, subsidiary of Siemens in 1976. A proposal

to enter into another agreement with Siemens for a number of products and systems is under consideration.

(b) BHEL manufacture a number of products for the power and industrial field. Steps to update the technological capacity are being taken. The technology in the field of boilers, auxiliaries, compressors, etc. were kept updated and are to international standards; to upgrade technology in the area of electrical products like transformers, motors, hydro-generators etc. proposals are under consideration. Arrangements for securing improved technology for turbo sets have been made.

(c) Yes, Sir. Based on the current indications of the power programme and the growth in the industrial sector, BHEL's turnover is expected to reach Rs. 1200 crores by 1983-84.

(d) M/s. Siemens will not get any share in the profit. The collaboration proposal under consideration envisages payment of lumpsum of DM 5 million per year for ten years and a royalty of 1.8 per cent. BHEL's existing agreements with Siemens provide for a royalty payment of 4-5 per cent and for the agreement with KWU 2-4 per cent.

**दूर-दर्शन की ट्रांसपोर्ट यूनिट के कार्यकरण की जांच**

**5004. श्री टी० एन० नेमो :** क्या सूचना और प्रसारण मंत्री दिनांक 19 जुलाई, 1978 के प्रसारित प्रश्न संख्या 579 के उत्तर के संबंध में यह बताने की कृपा करेंगे कि:

(क) इस मामले में कितने अधिकारियों का हाथ है तथा इस मामले का व्यय क्या है;

(ख) गत दो वर्षों में इन अधिकारियों के विरुद्ध कार्यवाही न करने के क्या कारण हैं;